

MINISTRY OF FINANCE

(Department of Revenue)

(CENTRAL BOARD OF DIRECT TAXES)

CORRIGENDUM

New Delhi, the 16th December, 2016

No. 119/2016

S.O. 4082(E).—In the notification of Government of India, in the Ministry of Finance, Department of Revenue, No. 114/2016 dated 14.12.2016 vide S.O. No. 4033(E) and published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (ii), in the last line, for “this”, read “the”.

[Notification No. 119/2016/F. No. 500/02/2015-FT & TR-III]

E. V. BHASKAR, Under Secy.

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